



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,27th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH]

**REMOTE VIDEO HEARING WILL BE CONDUCTED
THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/28/2021 (PDF COPY)	SRI DEBAJIT GUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM
2	PIL/29/2021 (PDF COPY), INSUFFICIENT COURT FEE	ABHHIJIT SARMAH Versus UNION OF INDIA AND 6 ORS.	MS. S SARMA	GA, ASSAM ASSTT.S.G.I.
ORDERS				
3	I.A.(Civil)/1031/2021 B/O in WP(C)/687/2021	ASLAM MANSOORI Versus THE UNION OF INDIA AND 5 ORS.	MR. S CHAUHAN MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/687/2021	MD. ASLAM MANSOORI Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 27/05/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/202/2021 B/O (PDF COPY)	SHYAMAL DUTTA Versus BIJOYA CHOUDHURY ACS,	MR H GUPTA	
2	WP(C)/2841/2021 B/O	SAGAR METAL FORMING Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
3	WP(C)/2842/2021 B/O	M/S SRI BHAWANI PLYBOARD INDUSTRY (EARLIER SHREE BHAWANI PLYWOOD INDUSTRY) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
ORDERS				
4	WP(C)/2389/2021 B/O (PDF COPY)	MD. AKBAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, PWD ROAD MR J ABEDIN (R-5) MR. I U CHOWDHURY (R-5)

LEAVE NOTE OF ADVOCATES FOR 27/05/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1104/2021	MAHESH KALWAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
2	Bail Appln./1117/2021 B/O	LALITA DEVI @ LAILY AND ANR. Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
3	Bail Appln./1121/2021 B/O	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
4	Bail Appln./1138/2021 (PDF COPY), B/O	HITESH KALITA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION</u>				
5	AB/1265/2021	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
6	AB/1429/2021 B/O	MANTAJ ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
7	AB/1439/2021 B/O	MD. FARMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
8	AB/1453/2021 B/O	BIPUL CHETIA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
9	AB/1461/2021	HATEM ALI Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR MD. I HUSSAIN	PP, ASSAM
10	AB/1462/2021 B/O	IMRAN HUSSAIN AND 2 OTHERS Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM

11	AB/1463/2021 B/O	PRANAMI DEKA KALITA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./853/2021 B/O	NANDAN DAS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
13	Bail Appln./1022/2021 FIXED	LAKAP BAGANG@ HEMS Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
14	Bail Appln./1072/2021 FIXED	BASIR ALI @ UDDIN Versus THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM
15	Bail Appln./1101/2021 FIXED	RAHIZ UDDIN @ ROHIZ UDDIN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/806/2021 B/O	MEHDI ALAM Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
WITH				
17	Bail Appln./837/2021	NIZAM ALI AND ANR Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
18	AB/1078/2021 B/O	RIJENDRA NATH BRAHMA Versus THE STATE OF ASSAM	MR. N J KHATANIAR	PP, ASSAM
19	AB/1099/2021 FIXED	MOUCHUM LAHAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
20	AB/1377/2021 B/O	SORAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CRIMINAL SINGLE BENCH]

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1116/2021 B/O	JAHARUL ISLAM @ MD. JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. A MANNAF MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
2	Bail Appln./1120/2021 B/O	MRITUNJOY THAPA @TIKU Versus THE STATE OF ASSAM	MR D C NATH	PP, ASSAM
<u>MOTION</u>				
3	AB/1320/2021 B/O	AMRIT GOGOI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
4	AB/1383/2021 B/O	MAHIBUL HAQUE Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
5	AB/1451/2021 B/O	SHA ALAM Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
6	AB/1452/2021 B/O	SHOAIB MOHAMMAD MUKUT Versus THE STATE OF ASSAM	MR. S SARMA MR. T K BHUYAN MR. A GAUTAM	PP, ASSAM
7	AB/1455/2021 B/O	JUNUMANI SHARMA Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
8	AB/1457/2021 B/O	RANJITA LAIMAYUM AND ANR Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS. S. TODI	PP, ASSAM
9	AB/1464/2021 B/O	PHWJWNGSAR NARZARY Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
10	AB/1465/2021 B/O	RUPKOWOR KOLITA @ RUPKWOR KALITA Versus THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM

BAIL HEARING (BA)

11	Bail Appln./399/2021 WITH SCANNED COPY OF C.D. (VOL - I & II)	SAROJ SARMA Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
12	Bail Appln./438/2021 FIXED	MD. SAHIBUDDIN @ KAZI SHIHAB UDDIN Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
13	Bail Appln./599/2021 FIXED	EVANCHANS LYNGKHOI Versus THE STATE OF ASSAM	MS P AGARWAL MR. M J GOGOI MS A HANDIQUE MR. B SONOWAL	PP, ASSAM
14	Bail Appln./779/2021 B/O	RANTU BORO @ RONTU BORO Versus THE STATE OF ASSAM	MR. P K SAHARIA MR. K M HASSAN MS K DAS	PP, ASSAM
15	Bail Appln./943/2021 B/O	BUBU KONWAR Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
16	Bail Appln./1070/2021 FIXED	IMTIAZ BORBHUIYA Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
17	Bail Appln./1089/2021 FIXED	KAPIL MANDAL Versus THE STATE OF ASSAM	MR. S K MEDHI	PP, ASSAM
18	Bail Appln./1093/2021	MD. ASHISH HUSSAIN Versus THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
BAIL HEARING				
19	AB/932/2021 WITH CD, FIXED	FAKAR UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MD T A CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
20	AB/1161/2021	MOYNUL HOQUE Versus STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
21	AB/1291/2021 FIXED	BINOD TALUKDAR AND 5 ORS Versus THE STATE OF ASSAM	MR. S AHMED MD M ALI MD Y ALI	PP, ASSAM
22	AB/1295/2021 FIXED	KHAIRUL ALOM @ RAJU Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
23	AB/1297/2021 FIXED	BHOGESWAR DAS Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
24	WITH AB/1317/2021	NABA KUMAR DEKA BARUAH Versus THE STATE OF ASSAM	MR R SENSUA MR. K MOHAMMED	PP, ASSAM
25	WITH AB/1349/2021	KABITA DEKA Versus THE STATE OF ASSAM	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN	PP, ASSAM
26	WITH AB/1352/2021	RATUL BORUAH A.C.S (RETD) Versus THE STATE OF ASSAM	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN	PP, ASSAM
27	AB/1397/2021 FIXED	RAKESH KR. GOEL Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. R ALI	PP, ASSAM

